

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No.59/271(e)/NCLT/AHM/2018

Coram: Hon'ble Mr. MADAN BALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL COMPANY LAW TRIBUNAL ,
AHMEDABAD BENCH ON 09.06.2020**

Name of the Company:

Ravindra Gupta
V/s
Shree Balaji Dyeing and Printing Mill Pvt Ltd & 2 Ors

Section:

Section 271(e) of the Companies Act 2013.

ORDER

(Through video conferencing)

No one appears for the Applicant and also for the Respondent.

Matter stands adjourned for hearing on 18.08.2020


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 9th day of June, 2020.